

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.257/241/HDB/2017
NAME OF THE COMPANY	RMC Packaing System Private Limited
NAME OF THE PETITIONER(S)	Jali Srinivasa Reddy & Anothers
NAME OF THE RESPONDENT(S)	RMC Packaing System Private Limited & (06) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikanth for T. Surya Satish			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Tulasi Krishna G. Bharath Reddy For Sri. A. Venkatesh	Advocates	9000610460 bharath.n.ramjansouli@rediffmail.com	Bharath
M. P. KASHYAP (Res-7)	Advocate	9440010101 Kashyaplegall@gmail.com	Kashyap

Heard Shri M. Srikanth, Ld Counsel for Shri T. Surya Satish, Ld. Counsel for the Petitioner and Shri C. Tulasi Krishna, Shri G. Bharath Reddy for Shri A. Venkatesh, and Shri M.P. Kashyap, Ld. Counsels for the Respondent Company.

Post the case on 21.02.2018.


Member (J)